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THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-48/2017/1642/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri B. Chakraborty,
Member, M.A.C.T.
Barpeta.

Dated Guwahati the 1st April 2019.

Sub: **Permission to leave the headquarters.**

Ref:- Your letter No., MACT(B)/355, dated Barpeta the 30th March, 2019.

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to leave headquarters w.e.f. the evening of 30.03.2019 till the morning of 01.04.2019, as prayed for.

Yours faithfully,

sdl-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-48/2017/1643 /A, dated 01.04.19

Copy forwarded for information to:

✓ I. The Systems Analyst, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

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